

urban educated will benefit an estimated two lakh youths every year. So, I suggest the following points for the effective implementation of this scheme :

- (1) All the nationalized banks should be instructed by the Government to process and sanction these cases on priority basis, and a separate monitoring cell should be formed in the Ministry of Finance to review the progress of the scheme on a monthly basis, because the nationalized banks have to play an important role to implement these schemes.
- (2) The task force should arrange at least 6 weeks' training programme for the selected entrepreneurs in any technical institute like Engineering college, polytechnic, ITI and SISI workshop, where project profile or outlines of the scheme should also be prepared.
- (3) The DIC task force and bankers should be given a time-bound-programme for selection of candidates, training to the selected entrepreneurs, and sanction and disbursement of loan to the beneficiaries. I suggest two weeks for selection of entrepreneurs, six weeks for their training, and 2 to 3 weeks for processing and sanction of the proposals.

**(vii) Irregular supply of electricity to the Electric Crematorium in Delhi**

SHRI R.P. YADAV (Madhepura) : Shri Kaleshwar Mandal, a veteran freedom fighter and Block Pramukh of Saharsa (Bihar) died in G.B. Pant Hospital on the night of 23rd August 1983 ; and for his cremation I had to contact the electric crematorium on the night of 23rd, and morning of 24th August 1983. After trying on telephone for hours together, I sent a man to the crematorium for booking it, but I was shocked when I was informed that it is not getting regular supply of electricity for the last one month. It can be mentioned here that this is the only electric crematorium for VIPs and also for poor citizens of the city. This criminal neglect is causing hardship to the poor citizens who cannot afford to perform last rites

at Nigambodh Ghat, where the charge is much higher than at the electric crematorium.

Hence I urge upon the Government to take proper and prompt action, so that the people may not have to face this hardship any more.

**(viii) Revival of Exploratory Fishery Project base at Paradeep**

SHRI ARJUN SETHI (Bhadrak) : The Exploratory Fishery Project was set up at Paradip during the year 1979, for operation of two vessels to survey the fishing grounds in the coastal waters of the Orissa State. Government of India closed the base on 19.1.1982 temporarily, and shifted the base to Visakhapatnam. The reasons attributed by Government of India for closure of the base are lack of suitable jetty, sufficient ice and basic amenities for the staff. The exploratory fishery project has surveyed areas south of Dhamara river-mouth, but the area north of the river has not been surveyed. The State Government have encouraged a large number of educated young persons and fishermen cooperative societies, to operate mechanized vessels from Paradip and Dhamara. The State Fisheries Department offered accommodation, sheds and land etc. for the project. The Paradip Port Trust Authority also offered residential quarters, office space and berthing facilities. The State Government have requested Government of India, Ministry of Agriculture on 28.4.1982 for revival of the base. Government of India intimated on 18.5.1982 that the Director, Exploratory Fishery Project, Bombay will be deputed to visit Paradip for reviewing the matter. Government of India may communicate their approval to the revival of the Exploratory Fishery Project's base at Paradip, pending the visit of the Director of the project, at the earliest to help restore the facilities offered earlier for the people in the coastal areas of the State.

**(ix) Non-implementation of decision re : giving railway land for construction of a college in the railway area of Manihari (Bihar)**

श्रीमती किशोरी सिन्हा (वैशाली) : उपाध्यक्ष महोदय, मनिहारी जिला कटिहार (बिहार) तक

पिछड़ा हुआ क्षेत्र है। स्थानीय प्रबुद्ध लोगों ने यहां रेलवे क्षेत्र में कालेज स्थापित आज से लगभग 5 वर्ष पूर्व किया था। तत्कालीन रेल मन्त्री महोदय ने भी इस कालेज की स्थापना से अपनी सहमति प्रकट की थी। कालान्तर में स्व० केदार पांडे जब रेल मन्त्री के पद पर आसीन हुए तो उन्होंने इस रेलवे क्षेत्र में से 21 एकड़ भूमि (एवं उस पर ध्वस्त निर्माण मानिहारी महाविद्यालय को) बाजार मूल्य से कम मूल्य पर दे देने का निर्णय भी कर दिया था। किन्तु खेद है कि उस निर्णय का क्रियान्वयन अभी तक नहीं हो पाया है। अतः आपके माध्यम से मैं सरकार से आग्रह करना चाहती हूँ कि तत्काल उस दिशा में कार्यवाही की जाए जिससे कालेज व्यवस्थापक मंडल, विद्यार्थियों एवं स्थानीय लोगों में कालेज के प्रति व्याप्त अनिश्चितता का भाव समाप्त हो।

(x) Need for setting up a factory for producing scents, essences etc. at Harayan (Aligarh)

श्री चन्द्रपाल शैलानी (हाथरस) : उपाध्यक्ष महोदय, मेरे निर्वाचन क्षेत्र की तहसील सिकन्दराराऊ, जिला अलीगढ़, (उ०प्र०) में एक स्थान है हसायन। इस स्थान पर गुलाब की खेती बहुत बड़ी मात्रा में होती है। यहां पर जो गुलाब पैदा होता है वह फ्रांस और बलगारिया के गुलाब से भी अधिक उत्तम क्वालिटी का होता है जिससे इत्र, रूह, सेंट, गुलाब जल और गुलकन्द जैसी मूल्यवान चीजें बनती हैं। हसायन में गुलाब के विभिन्न प्रकार के उत्पादों को बनाने के लिए सरकारी अथवा गैर सरकारी क्षेत्र की कोई ऐसी फैक्टरी, कारखाना अथवा अनुसन्धान केन्द्र नहीं है जो सीधे किसानों से गुलाब के फूलों को खरीद कर उन्हें अपने माल का लाभकारी मूस्य दे सके। होता यह है कि कन्नौज तथा अन्य स्थानों के व्यापारी हसायन आकर कौड़ियों के मोल किसानों का गुलाब खरीदते हैं और इस प्रकार उनका शोषण करते हैं।

मेरा सरकार से अनुरोध है कि हसायन में शीघ्र से शीघ्र सार्वजनिक क्षेत्र में कोई कारखाना

स्थापित कराए जो आधुनिक यन्त्रों तथा सुविधाओं से परिपूर्ण हो और साथ ही वहां एक अनुसन्धान केन्द्र की भी स्थापना कराए जिससे गुलाब की किस्म को और अधिक उन्नतिशील एवं उत्तम बनाने में सहयोग कर सके। यदि सरकार ने इस ओर शीघ्र प्रभावी कार्यवाही की तो मेरा विश्वास है कि यहां के गुलाब के उत्पादों से हमारे देश को भारी मात्रा में विदेशी मुद्रा अर्जित करने में सहायता मिलेगी और किसानों को भी उनके माल की लाभकारी कीमत मिल सकेगी जिससे प्रोत्साहित होकर वे और अधिक लगन से गुलाब की पैदावार बढ़ा सकेंगे।

(xi) Flood relief assistance to Andhra Pradesh

SHRI G. NARSIMHA REDDY (Adilabad) : Due to heavy rains in Maharashtra and Andhra Pradesh in the 2nd week of August, 1983, Sri Rama Sagar and Kadam projects received heavy inflow resulting in opening all the flood gates of two reservoirs. The sudden discharge of heavy quantity of water into rivers Godavari which was already over-flowing the banks, has resulted in severe flood situation. Due to severe floods many villages were submerged and thousands of poor people have become homeless and lost every thing they had. Many minor irrigation tanks have breached and 40,000 hectares of crops were damaged and in many villages good agricultural lands sand is seen instead of green fields. The District authorities have estimated the total loss to the tune of about Rs. 22 crores. The necessary relief measures have not yet started. The P.W.D. roads have been washed away at many points resulting in traffic jam everywhere. National Highway No. 7 which passes through this district is damaged at many places.

I am informed that the Government of Andhra Pradesh has not sent any requisition for help. If the Government of India does not take action simply because the State Government has not sent requisition, then it will be a sad day for our nation. Whenever there is a natural calamity in any part of the country the responsibility should be of State Government as well as Government of India to come to the rescue of the affected